

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 05th day of October 2021

Civil Misc. Contempt Petition No.330/00261/2018
in
Original Application No. 330/00345/2017

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Smt. Madhavi Devi . . .Petitioner

By Advocate : Shri B.D. Shukla (Not Present)

V E R S U S

Rahul Harish Chandra, Commandant, Central Ordnance Depot, Chheoki, Allahabad.

. . .Respondents

By Advocate :

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

No one is present for the applicant even in the revised call.

2. A bare perusal of the order sheet shows that on several occasions none has put his appearance on behalf of the applicant. Hence the contempt petition is dismissed in default.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

/neelam/